

**Bifurcation of Hari Nagar C.G.H.S. Dispensary**

40. SHRI R. N. RAKESH : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Hari Nagar CGHS Dispensary (no. 48) is having about 4500 card holders and about 20,000 beneficiaries to attend to;

(b) whether it is also a fact that about 2,000 more DDA flats under Hudco Scheme opposite this dispensary have recently been allotted which will further increase the above number in a short time;

(c) whether the Estimates Committee in its 22nd Report recommended bifurcation of dispensaries having more than 4,000 cards ;

(d) if so, whether any action has been initiated to bifurcate the present dispensary; and

(e) if so, the latest position and if not, reasons thereof and the time by which bifurcation is expected to be done ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD-BEN M. JOSHI): (a) and (b). There are about 4200 card holders and about 18,000 beneficiaries attached to Hari Nagar Dispensary. As the number of doctors and other staff deployed there are according to the number of beneficiaries attached to the dispensary, adequate arrangements are available to meet the needs of the patients.

(c) to (e). The Estimates Committee of Parliament has recommended that the work load in dispensaries with more than 4,000 families should be brought down by opening more dispensaries and re-adjusting the work load. This recommendation has been accepted in principle and a review is being carried out in order to open more dispensaries where necessary and re-adjust the work load subject to availability of funds and accommodation.

**Alleged unscrupulous Coal Coterie.**

41. SHRI AJOY BISWAS:

SHRI ANANDA PATHAK :

Will the Minister of RAILWAYS be pleased to state:

(a) whether attention of Government has been drawn by the tea industry in North Bengal about the stranglehold of an unscrupulous coal coterie which is holding the industry to ransom and the priority to be given for the movement of coal;

(b) if so, the other salient points raised by the tea industry in North Bengal; and

(c) steps taken by his Ministry in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MAL-LIKARJUN): (a) to (c). No. In a recent meeting held between the representatives of the Tea Producers Association, Railways, Coal India Ltd. and Tea Board to discuss in detail the movement of coal to North Bengal Tea Estates, it has been decided that the Tea Board would continue to sponsor 10 rakes of coal per month for the North Bengal tea gardens and at least 6 rakes would be allotted every month. The position would be reviewed on quarterly basis. The main constraint affecting coal movement is less offer of steam coal.

**Delhi aided-school teachers not employees of Delhi Administration**

42. SHRI NAWAL KISHORE SHARMA: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether it is a fact that the teachers of aided-schools in Delhi are not treated as the employees of the Delhi Administration;

(b) whether it is a fact that the Delhi Administration provides to

these schools grants up to 95 per cent of the expenditure of the schools;

(c) whether it is a fact that the teachers of aided schools in Delhi are entitled to all the benefits like LTC facility, pension, gratuity, P.F., etc. like other Government-owned schools in Delhi; and

(d) the reasons why these teachers are not treated as Government employees of Delhi Administration and whether there is any proposal to consider them as employees of Delhi Administration?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) and (b). Yes, Sir.

(c) These teachers are entitled to LTC facility, pension, gratuity, P.F., etc. However, facilities like House Building advance and scooter advance, etc. are not provided to these teachers as are available in the case of Government school teachers.

(d) These teachers are employees of the respective managements of the schools and therefore cannot be treated as employees of Government. There is no proposal to change their status.

#### Birth Control Method Developed by American Research Laboratory

43. SHRI GHUFRAN AZAM:

SHRI H. N. NANJE GOWDA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Central Drug Research Institute, Lucknow have gone through a new birth control method developed by American Research Laboratory which is simple, reversible and surgical; and

(b) if so, what are its findings and how far it is successful?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD

BEN M. JOSHI): (a) and (b). In the absence of the name of the laboratory or the method, it is difficult to provide any information on the subject.

#### 28 per cent Academic posts reserved for SC and ST

44. SHRI JAI NARAYAN ROAT: Will the Minister of EDUCATION AND CULTURE be pleased to state:

(a) whether Government have made a provision to reserve 28 per cent academic posts for the scheduled castes and scheduled tribes in all the Universities in the country; and

(b) if so, the names of States which have implemented this programme and the names of States where this programme has not so far been implemented and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) and (b). Government have not issued any instructions to universities to reserve 28 per cent of all academic posts for Scheduled Caste and Scheduled Tribe candidates. The question of implementing such a programme of reservation by any state does not therefore arise. The University Grants Commission has however advised all universities to reserve posts for Scheduled Caste/Scheduled Tribe candidates for recruitment at the level of Lecturers. Although no specific percentage of reservation has been suggested, it is expected that the Central institutions would follow the pattern of reservation decided by the Central Government while State Universities would adopt the percentage of reservation prescribed by the State Governments concerned.

#### Slowing down of superfast Trains

45. SHRI K. LAKKAPPA: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that in recent weeks the speed of running of